

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT: KARKARDOOMA COURTS, DELHI.

ORDER

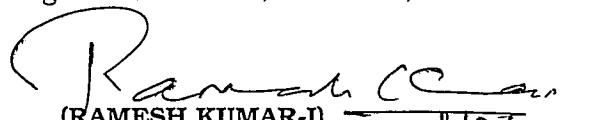
In supersession of all earlier orders, the **Arrears Committee** for formulating a proper strategy for speedy disposal of cases, particularly old cases and fixation of targets for disposal of pending cases category wise and constant monitoring of the same, is hereby re-constituted for this District as under with immediate effect :-

| S. No. | Name of Judicial Officer/s          | Designation |
|--------|-------------------------------------|-------------|
| 1.     | Sh. Devender Kumar, ASJ-02/NE       | Chairman    |
| 2.     | Ms. Babita Puniya, SCJ/RC/NE        | Member      |
| 3.     | Ms. Pragati, ACJ/CCJ/ARC/NE         | Member      |
| 4.     | Sh. Rupinder Singh Dhiman, MM-01/NE | Member      |

If the Chairman of the Committee is not available for any reason or on leave, the next senior most member of the concerned Committee shall act as the Chairman of the said Committee.

Minutes of the meetings is to be recorded by the Sr. PA/PA attached with the Chairman/Chairperson/Member of the concerned Committee.

However, the correspondence with the Hon'ble High Court of Delhi, New Delhi, shall be done only by the undersigned.

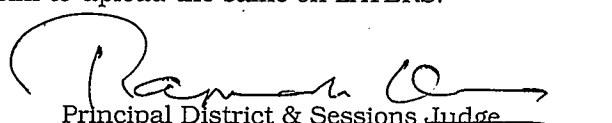
  
(RAMESH KUMAR-I) <sup>22/07/22</sup>  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

No. 4267-4282 /Committee/Judl./N-E/KKD/Delhi/2022

Dated : 22 JUL 2022

**Copy forwarded for information and necessary action to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in this district.
4. The A.O.(J), General Branch, Admin. Branch, RTI Branch, Vigilance, Filing Section, Facilitation Centre, CMM Office, North-East District, KKD Courts.
5. The Website Committee, Tis Hazari Courts, KKD Courts, Delhi.
6. PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R & I Branch, North-East District, KKD Courts, Delhi to upload the same on LAYERS.
8. PS/Reader to the undersigned.

  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.